

## Annexure – 7

Name of the corporate debtor: Trimurti Concast Pvt Ltd; Date of commencement of CIRP: 24/12/2019; List of creditors as on: 29/11/2021

## List of operational creditors (Government dues)

Sl no	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of Claim admitted	Nature of claim	whether related party	%voting share in COC, if applicable					
1	Pashchimanchal Vidyut Vitran Nigam Ltd. (PVVNL)	Electricity	7-Jan-20	102,806,759.00	NIL	Operational	NA	NA	102,806,759.00	NA	NA	NA	Clarifications & additional documents sought including request for removal of defects via email by the IRP and later by the RP remained unattended. Application vide IA No 51/2021 filed by the RP seeking directions from the adjudicating authority was disposed in Nov 2021 as withdrawn however no reply was filed either by the department. So far the claim could not be crystallized for the reasons attributable to the claimant and considered by RP as contingent.
2	Dy Commissioner Income Tax.	Income Tax	17-Jan-20	35,802,547.00	NIL	Operational	NA	NA	35,802,547.00	NA	NA	NA	Clarifications & additional documents sought including request for removal of defects via email by the IRP and later by the RP remained unattended. So far the claim could not be crystallized for the reasons attributable to the claimant and considered by RP as contingent.
3	Dy Commissioner Commercial Tax, Sector 8, Muzaffarnagar, UP	Commercial Tax	29-Jul-20	207,408,691.00	NIL	Operational	NA	NA	206,987,237.00	NA	NA	421,454.00	Claim was further modified on 5th dec 2020. RP's requests were remained unattended hence RP filed an application vide IA No. 34/2021 which was dismissed as withdrawn on 9/11/2021. So far the claim could not be crystallized for the reasons attributable to the claimant and has been considered by the RP as contingent. Additional claim based upon the orders passed during the CIRP period has not been admitted
4	Central Goods and service Tax department	Service Tax	1-Sep-20	25,532,388.00	NIL	Operational	NA	NA	25,532,388.00	NA	NA	NA	Claim included interest for the period after the commencement of CIR Process. RP's email to the claimant seeking removal of defects / additional information remain unattended. The claim could not be crystallized so far for the reasons attributable to the claimant and has been considered by RP as contingent.
				371,550,385.00					371,128,931.00			421,454.00	